

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1212/(MAH)/2017

CORAM:

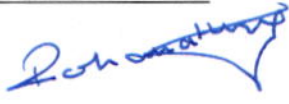

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2017

NAME OF THE PARTIES: Pinrui Overseas Ltd. N.V.S.
V/s.
Zicom Electronic Security Systems Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Adv. Amit- Vyas a/w. Adv. Rohan Mathur i/b. Vertices Partners	For Respondent/ Corporate Debtor	
2.	Counsel Shyam Kapadia a/w Adv Kritika Anand	For Operational creditor	

ORDER

C.P. No. 1212/I&BC/NCLT/MB/MAH/2017

1. The Learned Representatives of both the sides are present.
2. By the Order of the Bench adjourned to **04.12.2017**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)

09.11.2017

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Sd/-

M.K. Shrawat
Member (Judicial)